Papers Laid

- (i) Annual Report of the National Central for Management of Agricultural Extension, Hyderabad, for the year year 1987-88.
- (ii) Annual Accounts of the National Centre for Management of Agricultural Extension, Hyderabad, for the year 1987-88 and the Audit Report thereon.
- (iii) Review by Government on the working of - the Management.
- Civ) Statements giving reasons for the .delay in laying the papers mentioned at and (ii) above.

[Placed in Library. See No. LT-7800/ 39 (i) to (iv).]

Report and Accounts (1987-88) of the Hindustan Copper Limited, Calcutta and related papers.

THE MTNISTER OF ENERGY (SHRI VASANT SATHE): Madam, on behalf of Shri Makhan Lal Fotedar, I lay on the Table-

- \ copy each (in English Hindi of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Twenty-first Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 19877-88, together with the Auditors' Report on the Accounts and the common's of Comptroller and Auditor General of India thereon.
- Review by Government on the working of the Company
- Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (i) above.

[Placed in Library. See No. LT-7801/ 89 for I and IL]

Cold Storage (Amendment) Order, IMS

232

SHRi SHYAM LAL YADAV: Madam, on behalf of Shri Janardhan Poojari I also lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Rural Development) Notification S.O. No. 3506, dated the 26th November 1988, pub-lishing the Cold Storage (Amendment) Order, 1988. [Placed in Library. See No. LT-7804/ 89-.]*

- I. Report and Accounts (1987-88) of the State Farms Corporation of India Limited, New Delhi and related papers.
- II. Report(for the period from 1st April, .19.37 to 11th Oct, 19871 of the National Dairy 'Development Board, 'Anand and refate'd papers/

SHRI SHYAM LAL YADAV: Madam], I also lay on the Table-

- L-(1) A copy each (in English and Hindi) of the following papers,, under suh-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Nineteenth Annual Report and Accounts of the State Farms. Corporation of India Limited, New Delhi, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor Genera! of India thereon.
 - (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7756|89 for I and IL]

- A copy each (in English and Hindi) of the following papers:-
 - (i) Annual Report of the National Dairy Development Board, Anand, for the period from 1st April, 1987 to 11th October, 1987 together with the Auditor's Report on the Account.